

(c) and (d) The 15th round of talks between the Special Representatives (SRs) of India and China on the Boundary Question took place in New Delhi on January 16-17, 2012. During this round, the two sides continued their discussions on a framework for a resolution of the Boundary Question. An Agreement on the Establishment of a Working Mechanism on Consultation and Coordination on India-China Border Affairs was signed in the presence of the two SRs.

**Urge for action against Hafiz Saeed**

2353. SHRI D. RAJA :

SHRI M.P. ACHUTHAN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

- (a) whether it is a fact that India has been asking Pakistan for action against Hafiz Saeed since 2008 Mumbai attacks but has not got a satisfactory response so far;
- (b) whether it is also a fact that US has announced 10 million dollar award for the arrest of Hafiz Saeed and his Jihadi financier Abdul Rehman Makki; and
- (c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED) : (a) Government has repeatedly requested Pakistan to act in an expeditious and transparent manner against all those responsible for the Mumbai terrorist attack, including Hafiz Saeed. It has also been stressed that Pakistan needs to take effective action to ban the anti-India activities of organizations such as Jamaat-ud-Dawa (JUD)/Lashkar-e-Tayyaba (LeT) and their leaders, including Hafiz Saeed, who have openly and blatantly espoused an agenda of violence and terrorism against India.

(b) On April 02, 2012, the U.S. Government announced an award of up to USD 10 million for information leading to arrest and conviction of Hafiz Mohammad Saeed and up to USD two million for Hafiz Abdul Rahman Makki, under the Rewards for Justice programme, for information on the two terrorists. USA maintains both LeT/JUD as foreign terrorist organisations and has also individually designated Hafiz Mohammad Saeed and Abdul Rahman Makki for terrorist activities under its law.

(c) Government welcomes the notification under the Rewards for Justice Programme and expressed appreciation for the additional U.S. step to designate Hafiz Mohammad Saeed and Abdul Rahman Makki as well as LeT. It reflects the commitment of India and the United States to bring the perpetrators of the Mumbai terrorist attack to justice and continuing efforts to combat terrorism. It also sends a strong signal to LeT as also its members and patrons that the international community remains united in combating terrorism.